

Central Administrative Tribunal
Principal Bench, New Delhi
 CP No. 345/2015
 IN
 OA 722/2013

This the 19th day of August, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. The Central Govt. Hospital
 Radiographers Welfare Association
 E34B, LIG Flats, G.T.B. Enclave,
 Delhi-110093
 Through its President
 Sh. Manjit Rai Bahl
2. Sh. Manjit Rai Bahl
 S/o Late Sh. S.R. Bahl
 Aged about 50 years,
 E-34, LIG Flats, G.T.B. Enclave,
 Delhi-110093
3. Sh. Raj Kumar
 S/o Sh. R.C. Gupta
 Aged about 50 years,
 R/o C-6, Laxman Park
 Gali No.2, Chander Nagar
 Delhi. Petitioners

(By Advocate: Mr. Ramesh Rawat)

Versus

1. B.P. Sharma
 The Secretary,
 Ministry of Health and Family Welfare,
 Nirman Bhawan, New Delhi
2. Dr. Jagdish Prasad
 The Director,
 Director General of Health Services,
 M/o Health & Family Welfare,
 Nirman Bhawan
 New Delhi.
3. Sh. Raj Pal,
 The Medical Superintendent,
 VMMC & Safdarjung Hospital,
 New Delhi.

(By Advocate: Mr. Satish Kumar)

ORDER (ORAL)

Per Sudhir Kumar, Member (A)

Learned counsel for the respondents submits that the orders of this Tribunal have since been complied with, as per the compliance affidavit filed on 17.06.2015. Proxy counsel for the petitioners concedes & submits that the directions of the Tribunal have been complied with. Therefore, the CP is dismissed. Notices issued to the respondents are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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